of origin is lost. Distribution plan is not drawn up based on the country of origin of a particular variety of the fertiliser.

(d) Urea from Czechoslovakia is expected to arrive between July and November 1986.

(e) Indigenous production of urea is still not sufficient to meet the demand. Hence, the necessity for imports.

## Special Plan to Boost Goat Breeding

7192. SHRIMATI SHEILA DIKSHIT : Will the Minister of AGRICULTURE be pleased to state :

(a) the special plan to boost the breeding and quality of goats; and

(b) what other steps are being undertaken in this regard and places selected for the purpose ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) In order to conserve and improve the productivity of important indigenous breeds of goats, it has been proposed in the 7th Five Year Plan to set up goat breeding farms in their home tracts under a Centrally Spon sored Scheme.

(b) One Indo-Swiss Goat Development Project at Ramsar in Distt. Ajmer has been established for the production and supply of cross-breed bucks to Goat breeders to improve their herds,

## Construction of School Building in Libya Under Pento-Project Limited

7193. SHRI DIGVIJAY SINH : Will the Minister of STEEL AND MINES be  $p^{l}eased$  to state :

(a) whether Hindustan Steelworks Construction Limited had commissioned the construction of school buildings in Libya under the name of "Pento-projects" Ltd.;

(b) whether wages of some workers have not been paid for two years labour contract; and (c) whether Ministry of Labour has already directed this company to pay to labourers according to contract and if so, when will this be effected ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) Hindustan Steelworks Construction Ltd. (HSCL) had awarded a sub-contract for construction of school buildings in Libya to M/s. Penta Projects Limited in April, 1982 to be completed within two years. Till date none of the schools have been completed.

(b) All the workers of M/s. Penta Projects Limited have been paid their wages in India (in rupees) by HSCL on behalf of M/s. Penta Projects. This payment has been treated as an interest bearing advance to the contractor, i.e. M/s. Penta Projects, to be adjusted against their final settlement.

(c) No, Sir.

## Allocation for Operating Gold Mines in A.P.

7194. SHRI M. RAGHUMA REDDY: Will the Minister of STEEL AND MINES be pleased to state :

(a) whether any amount is earmarked for operating gold mines in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA): (a) and (b). Bharat Gold Mines is operating a mine in the Ramagiri Gold Field at Yeppamana in Anantapur District of Andhra Pradesh. The Project was commissioned in May, 1984 at a cost of Rs. 5.77 crores to prov!de 75,000 tonnes of ore and about 287 kilograms of gold annually. The operational expenditure expected to be incurred on the Yeppamana mine during 1986-87 is Rs. 253 lakhs.

The Mineral Exploration Corporation Ltd., another Public Sector Undertaking under this Department is carrying out detailed exploration for gold in Andhra Pradesh. An amount of Rs. 1506.83 lakhs